

TELECOM DISPUTES SETTLEMENT AND APPELLATE TRIBUNAL

Room No. 482, 4th Floor,
Hotel Samrat,
Kautilya Marg
New Delhi- 110 021

No.1/Judl. /Misc./TDSAT/2012

Date: - 15.05.2020

NOTICE

In continuation of this Tribunal's notice of even number dated 03rd May, 2020, it has been decided with the approval of the Competent Authority, that the hearings of urgent matters will be taken up through Video Conferencing (VC) via Cisco WebEx Application. All parties/counsel may download Cisco WebEx Application on their systems to enable them to attend the hearings of their cases. The parties/counsel whose urgent case(s) is listed for hearing may communicate their email id to the registry on which the weblink for the hearing/meetings will be sent well before the time for the abovesaid purpose.

Instructions for satisfactory hearings through VC (video conferencing) shall be issued in due course as per necessity.

Desk Officer

